

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 229 of 2019
IN DFR No. 4168 of 2018**

Dated : 14th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Captive Power Producers Association ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. R. Chandrachud
Mr. Nitin Thukral
Mr. Karan Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Shruti Awasthi
Saroj Bala for R-2

ORDER

List the matter on **16.04.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/pk